

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 93 of 2015

Dated: 1st October, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**M/s. G.R. Sponge and Power Ltd. & Anr.Appellant (s)
Versus
Chhattisgarh State Electricity Regulatory Commission & Anr.
.... Respondent (s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. K. Gopal Chaudhary

Ms. Swapna Seshadri for R.1

ORDER

Counsel for the appellant is not present.

Counsel for Respondent No.2 states that reply has been filed and copy of which has been served on the other parties.

List the matter on **08.12.2015**. In the meantime, pleadings be completed.

(I.J. Kapoor)
Technical Member
ts/vg

(Justice Ranjana P. Desai)
Chairperson